

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 196 OF 2025

IN THE MATTER OF:

Raj Kishore

...PETITIONER

VERSUS

State of Uttar Pradesh & Ors.

...RESPONDENT

MEMO OF PARTIES (As per order dated 13.05.2025)

Raj Kishore

...PETITIONER

VERSUS

- 1. State of Uttar Pradesh**
Through its District Magistrate, Kannauj,
Saraimera, District Kannauj, U.P.-209727 **(RESPONDENT NO.1)**
- 2. Uttar Pradesh Pollution Control Board**
Through its Member Secretary,
Vibhuti Khand, Gomti Nagar, Lucknow-221301 **(RESPONDENT NO.2)**
- 3. M/s H.M. Brick Kiln**
Kannauj Road, Kusumkhor, Village Makhai Pur,
Post Kusumkhor, Tehsil & District Kannauj-209727 **(RESPONDENT NO.3)**